

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.08.2017.



PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/14	IA 4/17 a/w CA 1/15 in TP 63/16	Hearing	397/ 398	Catherine Cairey Remo nnay Vs. M/s. Bhafrs Spirits Pvt. Ltd. & 2 Ors

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) NANDISHA PATEL	Advocate RL Petitioner	Nandisha Patel
2) P. B. ADICH	Respondent by	
9865015216		
3) B. Rajeswara Rao	All Respondents	
9481904679		

Counsel for petitioner is present. Counsel for respondent is also present. IA 04/17 is taken up today. Counsel for petitioner has filed rejoinder to IA 04/17.

The matter is listed for hearing finally on 18.09.2017 and no adjournment will be given on that day.

  
MEMBER (J)

  
MEMBER (T)